Regarding need to impress upon the Government of Kerala to review the decision to set up Brewery Project at Elappally in Palakkad, Kerala-Laid

SHRI V. K. SREEKANDAN (PALAKKAD): The recent decision of Government of Kerala to allow to set up a brewery over an area of 26 acres which includes 8 acres of agricultural land in Elappully Panchayat, Palakkad district will seriously affect farming and water availability there. The people of this area solely depend upon groundwater for drinking and for their all other needs as it is a water scarcity area. One of the conditions agreed that State government shall provide millions of litres of water from Malampuzha dam for the unit whereas water availability in Malampuzha dam is insufficient to meet even drinking and farming purposes. There is fear that effluents generated by proposed brewery unit will be dumped into the Korayar River. The people of Elappully Panchayat had resisted the attempt to setup a brewery in Elappully in the year 2020 and the proposal had to be withdrawn. Moreover, the proposal to set up a brewery was cleared by the State government without undertaking any environmental impact study. On three accounts, such as water deficit, loss of farming, and impact on environment, this proposal should not be allowed. Therefore, it is urged that State government may be asked to stop this project in public interest.